NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 102/(MAH)/2014 M.A. No. 306/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mrs. Shine B. Nair

M/s. Proquest Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ANIRMAN LAWER Atom Lapring-11

ORDER

M.A. No. 306/2017 In T.C.P. No. 102/397-398/NCLT/MB/MAH/2017

- 1. The Learned Counsel of the Petitioner is present.
- 2. It is represented by him that he is not well, hence seeking adjournment.
- 3. The matter is adjourned to **05.02.2018**.

11.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)